

**GOVERNMENT OF INDIA
STEEL
LOK SABHA**

UNSTARRED QUESTION NO:7875
ANSWERED ON:17.05.2000
MISUSE OF AIRCRAFTS
RAMDAS ATHAWALE

Will the Minister of STEEL be pleased to state:

- (a) whether the aircrafts owned by the SAIL are misused by the officials;
- (b) if so, the facts thereof; and
- (c) the action taken/being taken against the officials found guilty in this regard?

Answer

MINISTER OF STATE FOR STEEL

(SHRI DILIP RAY)

(a) to (c): Report of the Comptroller and Auditor General of India for the year ended March 1998, Union Government (Commercial) (Steel Authority of India Limited) No.6 of 1999 has been placed on the Tables of both the Houses of the Parliament. This report also contains a chapter on utilisation of Aircrafts owned by SAIL. This chapter inter-alia alleges misuse of aircrafts by officials. The report of the Comptroller and Auditor General of India is under examination of the Government.